13.06½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL Sir I have to report the following message received from the Secretary General of Rajya Sabha —

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 17th December 1974 agreed without any amendment to the Sick Textile Undertakings (Nationalisation) Bill, 1974, which was passed by the Lok Sabha at its sitting held on the 11th December, 1974"

13.07 hrs

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR SPEAKER The Committee on Absence of Members from the sitting of the House in their Eighteenth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each —

(1) Shri A K Gopalan—11th November to 20th December 1974 (Twelfth Session)

(2) Shri Rasiklal Parikh—26th November to 20th December, 1974 (Twelfth Session)

It it the pleasure of the Houuse that leave as recommended by the Committee may be granted to him?

SOME HON. MEMBERS Yes

MR SPEAKER Leave is granted to them The Members will be informed accordingly

13.07½ hrs.

ESTIMATES COMMITTEE

SIXTY-EIGHTH REPORT

SHRI DHAMANKAR (Bhiwandi) I beg to present the Sixty-eighth Report of the Estimates Committee on the Ministry of Energy (Department of Coal)—Availability and Distribution of Coal

---

COMMITTEE ON GOVERNMENT ASSURANCES

TENTH REPORT

SHRI B K DASCHOWDHURY (CoochBehar) I beg to present the Tenth Report of the Committee on Government Assurances

MR SPEAKER Shri Ramavatar Shastri

श्री रामावतार शास्त्री (पटना) : आश्वासन समिति का आवेदन पेश हुआ है। नियमों के अनुसार जो अविश्वासन सरकार की तरफ से दिए जाते है उनके उत्तर तीन महीने के अन्दर मिल जाने चाहिए। मइसके बारे मे आपको पत्र भी लिखने जा रहा हू। मैंने पिछले सेशन और इस सैशन को मिला कर बिहार के प्राविडेट फड कार्यालय से सबधित दर्जनो सवाल पूछे है और ज्यादा तर का यही जवाब दिया गया है कि जनकारी एकत्र की जा रही है और सदन की मेज पर रख दी जाएगी। तीन महीने के अन्दर अन्दर जवाब हम को मिल जाने चाहिए और जानकारी सभा पटल पर रख दी जानी चाहिए। 21 दिन के अन्दर जवाब नही दे पाते है ये चाहे एक कारखाने की बात ही पूछी गई हो और जिस मे ज्यादा मेहनत भी नही पडती है। तमाम सवालो का जवाब यही दिया गया है कि सूचना एकत्र की जा रही है और बाद में